SJE-B-C (10)-1/2020

Government of Himachal Pradesh

Department of Social Justice & Empowerment

From

The Addl. Chief Secretary (SJ&E) to the Government of Himachal Pradesh

To

The Addl. Chief Secretary (Health) to the Government of Himachal Pradesh.

Dated

Shimla-2.

2 1 March, 2020

Subject:

Advisory on Novel Corona Virus 2019 (Covid-19) for inmates of Old Age Homes, Day Care Centres and Educational Institutions

for Specially Abled Children.

Sir,

I am directed to enclose herewith a copy of advisory in respect of Novel Corona Virus 2019(Covid-19) issued vide this Department letter of even number dated 14-03-2020 for information and uploading the same on the website of the Department.

Yours faithfully,

Deputy Secretary (SJE) to the Govt. of Himachal Pradesh.

Endst.No. As above Dated

Copy to:-

Shimla-2,the

91 St March, 2020

1. The Director (ESOMSA) for information and uploading the same on the website of the Department.

2/ Mr. Devender Sen, Manager National Rural Health Mission, H.P. Shimla-09 for information and similar action.

Deputy Secretary (SJ&E) to the Govt. of Himachal Pradesh

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No.SJE-B-C(10)-1/2020 Government of Himachal Pradesh Department of Social Justice and Empowerment (B-Section)

From

The Additional Chief Secretary (SJ&E) to the Government of Himachal Pradesh

To

The Director,
Empowerment of SCs, OBCs,
Minority & Special Abled, H.P, Shimla-9.

Dated 14th March, 2020

Subject:-

Advisory on Novel Corona Virus 2019 (Covid-19) for inmates of Old Age Homes, Day Care Centres and Educational Institutions for specially abled children

Sir

Keeping in view the increasing impact of Corona Virus in the State of Himachal Pradesh, I am directed to say that since the older persons and children are more prone/ susceptible to the infections/ viruses, a special care/ precautions are required to be taken to the inmates of Old Age Homes, Day Care Centres and Educational Institutions for specially abled children of the State of Himachal Pradesh. Further to reduce the risk of spread/ transmitting the virus among these inmates, if the parents/guardians of these children want to take them back to their home for care, they may be allowed forthwith following due procedures. Similarly, if the older persons of these homes/ day care centers also want to go back to their home, they may also be allowed accordingly.

The instructions may be adhered forthwith and all concerned Govt. institutions/ NGOs running such Old Age Homes, Day Care Centres and Educational Institutions in the State may be issued directions immediately.

Yours faithfully,

CIC

Deputy Secretary (SJ&E) to the Government of Himachal Pradesh